

Filing No. 8068/2020

Sanjay Kumar Gupta vs. The State of Jharkhand and ors.

Advocate's name – Gautam kumar

Defects:

- 9 (i) Jurisdiction may be corrected at first page of synopsis.
- (ii) Synopsis may be paginated.
- (iii) Subject matter may be stated at index page.
- (iv) Typed and original copy of page no. 29 may be tagged properly.
- (v) Complete permanent address of the respondent no. 7 may be given at page no. 3.